COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 229 OF 2017

Dated: 13th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Wellknown Polysters Ltd. ...Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Representative appeared

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Ms. Rhea Luthra

Mr. Ashwin Ramanathan for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>02.04.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk